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57.	Asian Fertilizers Limited, Deokahia, Tahsil-Sardar Nagar, Gorakhpur, U.P.
58.	Sri Krishna Fertilizers Limited, Muzaffarpur, Bihar
59.	Natraj Organics Limited, Muzaffarnagar, U.P.
60.	Aarti Fertilizers (A unit of Aarti Industries Limited), Distt. Valsad, Gujarat
61.	Balaji Fertilizers Pvt. Limited B-16/1, MIDC, Nanded, Maharashtra

Assets of closed fertilizer units

1890. SHRI DIPANKAR MUKHERJEE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) present status of plant and machineries, utilities and services, land and buildings and other assets of the closed fertilizer units of Sindri, Barauni, Ramagundam, Talcher, Durgapur, Gorakhpur and Haldia;

(b) whether any valuation of the above assets were done before the closure, by a competent agency;

(c) if so, the details thereof with unit-wise asset value; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRA PAL SINGH): (a) All assets of Gorakhpur, Talcher, Ramagundam and Sindri plants of Fertilizer Corporation of India (FCI) and Barauni, Durgapur and Haldia plants of Hindustan Fertilizer Corporation Ltd. (HFC) are to be disposed of by the Competent Authority under the Sick Industrial Companies (Special Provisions) Act, 1985 as FCI and HFC stand referred to the Board for Industrial and Financial Reconstruction.

(b) The valuation of assets was done by Projects & Development India Ltd. (PDIL) for Gorakhpur unit in December, 1996 and Ramagundam, Talcher, Barauni and Durgapur in June, 2002 and for Haldia unit by Tata Consultancy Services in June, 2002. The valuation for township, public

buildings and lands of the above units and Sindri unit was updated/done by PDIL in March, 2003.

(c) The asset value assessed for these units is Rs. 238.44 crore (Gorakhpur), Rs. 209.46 crore (Talcher), Rs. 194.97 crore (Ramagundam), Rs. 308.83 crore (Barauni), Rs. 199.24 crore (Durgapur) and Rs. 236.99 crore (Haldia) and Rs. 26.27 crore for the residential and public buildings of Sindri unit.

(d) The asset value of plant and machinery of Sindri unit of FCI has not been done as the Unit was in operation till March, 2002.

Extradition of Chairman of Bhopal Gas

†1891. SHRI RAMA SHANKER KAUSHIK: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government have not applied for the extradition of the Chairman of the company responsible for the Bhopal Gas Tragedy even after the lapse of 10 years; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATTRA PAL SINGH): (a) The Government of India has forwarded the Extradition request in respect of Warren Anderson, the then Chairman of Union Carbide Corporation, (UCC) USA in May 2003 to the Embassy of India, Washington which has since been forwarded by Embassy of India, Washington to the US Department of State and US Department of Justice.

(b) Does not arise.

Hospitals for treatment of NFL employees

1892. SHRI RAMADHAR KASHYAP: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the rules or guidelines for empanelment of Hospitals/ Nursing Homes in NCT of Delhi for the treatment of employees of National Fertilizers Ltd., Noida (NFL);

(b) whether it is a fact that the management has recently removed from approved panel, NHI Hospital and Moolchand Hospital; and

†Original notice of the question was received in Hindi.